

1	2
15. Tripura	1
16. Goa	1
17. Pondicherry	1
Total	60 2 villages to be allotted

### Decision of Change Performance Indicator for SAIL

10072. DR. B.L. SHAILESH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have decided to change the performance indicator for the Steel Authority of India Limited (SAIL) with effect from this year; and

(b) if so, the genesis of the change made and its impact on the production target of Steel Authority of India Limited plants in terms of crude steel vis-a-vis saleable steel production?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA): (a) and (b). Yes, Sir. Hot Metal and Crude steel production data are more accurate indicators of plant performance than saleable steel. Crude steel is the internationally accepted indicator of production performance. This has had no impact on the production target of SAIL. SAIL still draws up internal targets for saleable steel.

### Captive Mines of Steel Authority of India Limited

10073. SHRI PURNA CHANDRA MALIK: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether all the captive mines of Steel Authority of India Limited are proposed to be brought under one umbrella; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) SAIL is proposing to set up a Raw Materials Division which will have the overall responsibility for supply of quality raw materials to the plants. The structural and functional details of the proposed Division are being worked out.

[*Translation*]

### Transfer of Land to Municipal Corporation of Delhi

10074. SHRI RAJ KARAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Standing Committee of the Municipal Corporation of Delhi vide their resolution No. 1271 dated 15 October, 1986 had taken a decision to develop a district park on the 15 acre of land lying vacant on the back side of the temple and the hospital in that area which was previously earmarked for the provision of public convenience as there is no provision of district park/ground in

Tilak Nagar, West Delhi;

(b) whether a decision was also taken to get the said land falling under the jurisdiction of the Ministry of Urban Development transferred immediately to the Corporation for the purpose;

(c) whether the Municipal Corporation of Delhi had written to the Ministry in this regard, if not, the reasons therefor; and

(d) the time by which the aforesaid land will be transferred to the Corporation and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIDALBIR SINGH): (a) to (d). The information is being collected and will be laid on the Table of the Sabha in due course.

[English]

### Appointment of Evictees of VSP

10075. SHRI BHATTAM SRIRAMAMURTHY: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of displaced persons who have so far been appointed in the Visakhapatnam Steel Plant out of the total number of 5000 to 6000 persons previously agreed to by Government to be absorbed;

(b) whether more people are likely to be absorbed by the time of completion of the first stage and the rest on the completion of second stage;

(c) to what extent the educational qualifications etc., were relaxed in respect of displaced persons and the details thereof; and

(d) the number of persons so far employed by the steel plant in all categories,

executive and non-executive separately?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA): (a) Subject to availability of suitable displaced persons, the Visakhapatnam Steel Project proposes to employ 5000 of them. As on 24.3.1988, 2902 such persons have already been given employment.

(b) The absorption of more displaced persons will depend upon their suitability for the respective jobs.

(c) The details regarding the relaxations available for the displaced persons are as follows:-

- i) For Senior Trainees, the minimum qualification for the general candidates is a diploma in Engineering in the discipline notified to the Employment Exchange or a Science Degree with at least 60% marks. The minimum qualification for the displaced persons is a diploma in any discipline or an ordinary degree without any regard to the percentage of marks;
- ii) For Junior Trainees, with ITI qualification without any restriction regarding notified trade or percentage of marks as against general ITI qualification in the notified trade with 60% marks;
- iii) 25% qualifying marks in written tests against general 50%;
- iv) Age limit of 35 years as against general 25 years for Senior and Junior Trainees;
- v) Appointment as Assistant Train-